

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO 883  
TO BE ANSWERED ON 28.04.2016

PENDING COURT CASES

883. SHRI KIRTI AZAD:

Will the Minister of Law and Justice be pleased to state:

- (a) whether the Union Government is the biggest litigator in the country;
- (b) if so, the number of cases pending in various Courts in the country in which the Union Government is a party;
- (c) the steps taken/being taken by the Government to ensure that such pending cases are disposed of expeditiously;
- (d) whether the Government proposes to introduce Case Management System as being followed in some other countries like USA and Singapore to reduce the pendency of court cases and make the judicial system more efficient in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

- (a) to (e) The information is being collected and will be laid on the Table of the House.